

## **Inauguration of Video Conferencing Facility Between Courts and Jails of Sikkim**

**(20<sup>th</sup> September, 2017 at 4 P.M in the High Court Auditorium, Gangtok)**

The Video Conference facility between Courts and Jails of Sikkim was inaugurated by Hon'ble Mr. Justice Madan B Lokur, Judge-in-Charge, eCommittee Supreme Court of India on 20<sup>th</sup> September 2017 through Video conference from New Delhi in the gracious presence of Shri Pawan Chamling, Hon'ble Chief Minister of Sikkim, Hon'ble Mr. Justice Satish K. Agnihotri, Chief Justice, High Court of Sikkim, Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge High Court of Sikkim, Hon'ble Mr. Justice Bhaskar Raj Pradan, Judge, High Court of Sikkim, Shri R.B.Subba, Hon'ble Minister, Law, Legislative, Parliamentary Affairs, Sports & Youth Affairs and HRDD. The Chief Secretary of Sikkim, Director General of Police, Judicial Officers, Prison Officials, Court Staff were also participated.

Demonstration of remand through Video Conference between Courts and Jails was also made during the function.